

Government have raised this matter with the British and Chinese Governments. It has been the consistent position of the Government of India that the British Government has basic responsibility towards BDTG and BN(O) passport holders and that it should take the necessary steps to safeguard the status of these persons as British citizens. The British government have assured Government that they would consider it an obligation on any future government to treat with considerable and particular sympathy the case for admission to the United Kingdom of any British national who, against all present expectation, came under pressure to leave Hong Kong. Senior Chinese officials have also on several occasions stated that this group of persons did have the options of applying for Chinese citizenship. They can also apply for Indian citizenship, if they so desire, in accordance with the Indian law.

[Translation]

National Highways

*610. SHRI BIR SINGH MAHATO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the projects submitted by the State Governments for the development of National Highways during the Eighth Five Year Plan; and

(b) the details of projects sanctioned by the Union Government, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Details of proposals submitted by States for inclusion in Eighth Five Year Plan are given below:

(Rs. in crore)

Sl. No.	State	Road Works	Bridge Works	Total
1.	Andhra Pradesh	2702.20	362.00	3064.20
2.	Arunachal Pradesh	15.54	5.11	20.65
3.	Assam	545.50	60.00	605.50
4.	Bihar	538.00	87.00	625.00
5.	Goa	113.00	50.67	163.67
6.	Gujarat	946.52	266.57	1213.09
7.	Haryana	448.26	37.92	486.18
8.	Himachal Pradesh	139.00	67.32	206.32
9.	Karnataka	378.35	51.35	429.70
10.	Kerala	391.55	215.28	606.83

(Rs. in crore)

Sl. No.	State	Road Works	Bridge Works	Total
11.	Madhya Pradesh	500.00	146.00	646.00
12.	Maharashtra	498.00	59.00	557.00
13.	Manipur	51.00	10.60	61.60
14.	Meghalaya	142.40	9.21	151.61
15.	Nagaland	37.75	3.00	40.75
16.	Orissa	398.40	53.00	451.40
17.	Pondicherry	7.93	—	7.93
18.	Punjab	515.09	57.57	572.66
19.	Rajasthan	615.00	60.50	675.50
20.	Tamil Nadu	1101.84	18.66	1120.50
21.	Uttar Pradesh	511.40	223.50	734.90
22.	West Bengal	794.52	114.09	908.61
Total:		11391.25	1958.35	13349.60

(b) Details of projects sanctioned during the first two years of the Eighth Plan, State-wise are given below:

(Rs. in crore)

Sl. No.	State	1992-93			1993-94		
		Roads	Bridges	Total	Roads	Bridges	Total
1.	Andhra Pradesh	7.43	0.01	7.44	10.54	0.33	10.87
2.	Arunachal Pradesh	—	—	—	0.24	—	0.24
3.	Assam	13.53	1.01	14.54	3.14	1.33	4.47
4.	Bihar	8.75	3.28	12.03	13.81	1.04	14.85
5.	Chandigarh	—	—	—	0.23	—	0.23
6.	Delhi	0.66	—	0.66	0.37	—	0.37

Sl. No.	State	1992-93			1993-94		
		Roads	Bridges	Total	Roads	Bridges	Total
7.	Goa	0.49	—	0.49	1.96	—	1.96
8.	Gujarat	16.74	0.08	16.82	39.83	39.28	79.11
9.	Haryana	7.69	—	7.69	1.81	—	1.81
10.	Himachal Pradesh	3.11	3.27	6.38	3.46	2.10	5.56
11.	Jammu & Kashmir	1.83	—	1.83	—	—	—
12.	Karnataka	5.35	—	5.35	12.89	4.36	17.25
13.	Kerala	60.84	31.74	92.58	17.22	5.95	23.17
14.	Madhya Pradesh	115.41	1.59	117.00	1.89	—	1.89
15.	Maharashtra	10.50	6.14	16.64	104.20	25.88	130.08
16.	Manipur	0.66	—	0.66	1.85	—	1.85
17.	Meghalaya	7.99	4.50	12.49	3.46	1.24	4.70
18.	Nagaland	0.48	—	0.48	—	—	—
19.	Orissa	6.28	—	6.28	86.69	54.82	141.51
20.	Pondicherry	0.03	—	0.03	0.23	—	0.23
21.	Punjab	9.02	—	9.02	86.10	—	86.10
22.	Rajasthan	14.10	8.44	22.54	0.57	0.22	0.79
23.	Tamil Nadu	8.94	—	8.94	4.27	0.52	4.79
24.	Uttar Pradesh	19.40	104.83	124.23	125.62	5.82	131.44
25.	West Bengal	1.83	18.17	20.00	99.60	0.82	100.42
Total:		321.06	183.06	504.12	619.98	143.71	763.69